



Bulletin Part - II

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

No.264

WEDNESDAY 1ST MARCH, 2017

PROROGATION OF THE LEGISLATIVE ASSEMBLY

The Fifteenth Session, 2017 of the Sixth Legislative Assembly of the State of Goa has been prorogued by the Hon'ble Governor of Goa with effect from the 1st March, 2017/ Phalguna 10, 1938 (Saka)..

**PORVORIM, GOA
1ST MARCH, 2017.**

**N. B. SUBHEDAR
SECRETARY**